

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 3566
TO BE ANSWERED ON APRIL 03, 2023

DRAFT REGIONAL PLAN 2041

NO. 3566. DR. SONAL MANSINGH:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether there is any proposed Draft Regional Plan 2041 for National Capital Region;
- (b) If so, the details thereof;
- (c) the status of the proposed Draft Regional Plan 2041;
- (d) whether it will be mandatory that only those industries which run on PNG or CNG will be allowed in the region;
- (e) if so, the details thereof; and
- (f) the steps taken for ensuring availability of enough gas supply?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

- (a)& (b): Yes, sir. The Draft Regional Plan-2041 for National Capital Region (NCR) has been prepared after deliberations and discussions with all the NCR participating States and other stakeholders. The Draft Regional Plan-2041 was approved by the National Capital Region Planning Board (NCRPB) in its 41st Meeting held on 12.10.2021 for inviting objections and suggestions as per Section 12(1) of the NCRPB Act, 1985. Accordingly, the Draft Regional Plan-2041 was published for inviting objections and suggestions on 09.12.2021. The copy of the aforementioned Draft Regional Plan-2041 is available on the official website of NCRPB i.e. <https://ncrpb.nic.in/drp2041.html>.

...2/-

- (c): The Draft Regional Plan-2041 is yet to be approved by the National Capital Region Planning Board (NCRPB).
- (d): There is no such policy in the Regional Plan-2021 for NCR, notified in 2005 and addendum for newly added districts notified in 2019. Also, there is no such proposal in the Draft Regional Plan- 2041 which is available on the official website of NCRPB i.e. <https://ncrpb.nic.in/drp2041.html>.
- (e): Does not arise.
- (f): Ministry of Petroleum & Natural Gas has informed that after completion of 11-A bidding round, 297 Geographical Areas (GAs) covering about 98% of the population and 88% of total geographical area of the country spread over around 630 districts in 28 States/UTs, have been authorised by Petroleum and Natural Gas Regulatory Board (PNGRB) for development of City Gas Distribution (CGD) Network.

Ministry of Petroleum & Natural Gas has further informed that to increase availability of CNG, Government has taken various steps including- increasing allocation of domestic gas to about 250% of the allocation in 2013-14, diverting domestic gas from power and other non- priority sectors to meet the requirement for CNG (Transport) and PNC (Domestic) segment, declaring CNG(T)/PNG(D) segment as the first priority for allocation of domestic natural gas. The Government has also notified that gas produced from discoveries in Deepwater, Ultra Deepwater and High Pressure- High Temperature areas in any situation which may require proportionate distribution of the gas offered under the bidding process, the contractor shall offer gas to bidders belonging to CNG(T)/PND(D) sector on priority.
